BIHAR STATE LEGAL SERVICES AUTHORITY



MINIMUM ACTION PLAN FOR CONDUCTING LEGAL AWARENESS PROGRAMME FOR THE PERIOD JANUARY, 2026 TO DECEMBER, 2026

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Minimum Action Plan for conducting Legal Awareness Programme through District Legal Services Authority of the State of Bihar for the periodJanuary, 2026 to December, 2026 (In addition to other activities /programme /campaign as per directions of NALSA/BSLSA, time to time)

	*	January-2026	
Date	Days	Topic of Awareness Programme	
04.01.2026	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-	
10.01.2026	2 nd Saturday	Legal Awareness Programme on the topic of Plea Bargaining and Compounding of offences (in Jail)	
11.01.2026	Sunday	Bihar Victim Compensation Scheme-2014 (Amended upto date)	
18.01.2026	Sunday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015	
25.01.2026	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme-2015	
		February-2026	
Date	Days	Topic of Awareness Programme	
01.02.2026	Sunday	Legal Awareness Programme on NALSA(Effective Implementation of Poverty Alleviation) Scheme-2015	
08.02.2026	Sunday	Legal Awareness Programme on the topic of Law and Procedure of Adoption	
14.02.2026	2 nd Saturday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015	
22.02.2026	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015	
		March-2026	
Date	Days	Topic of Awareness Programme	
01.03.2026	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015	
08.03.2026	Sunday	Legal Awareness Programme on the topic of PC and PNDT Act and Dowry Act and women relates Laws	
15.03.2026	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Victims of Drug Abuse and the Eradication of the Drug Menace) Scheme-2015	
29.03.2026	Sunday	Legal Awareness Programme on NALSA (Legal Services to Victims of Acid Attack) Scheme-2016	

	2 6	April-2026	
Date	Date Days Topic of Awareness Programme		
05.04.2026	Sunday	Legal Awareness Programme on NALSA (Legal services to Senior Citizens) Scheme-2016	
11.04.2026	2 nd Saturday	Legal Awareness Programme on NALSA (Compensation Scheme for Women Victims /Survivors of Sexual Assault/ other Crimes) Scheme -2018	
12.04.2026	Sunday	Legal Awareness Programme on the topic of Established Under Section 63 of the Juvenile Justice (Care and Protection of Children) Act,2000	
19.04.2026	Sunday	Legal Awareness Programme on the topic of Commercial Dispute in Commercial Court(Pre Institution Mediation & Settlement) and ADR System-Mediation	
26.04.2026	Sunday	NALSA (Legal Services For Differently Abled Children) Scheme, 2021	
		May-2026	
03.05.2026	Sunday	BSLSA's Scheme (Integration of Transgender Person And their Rehabilitation and Providing Access to Justice, 2023 (SITARA,2023)	
10.05.2026	Sunday	Legal Awareness Programme on the topic of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act,2013	
17.05.2026	Sunday	Legal Awareness Programme on NALSA (Legal Services to Persons with Mentally ill and Persons with Intellectual Disabilities) Scheme-2024	
24.05.2026	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services for Children) Scheme-2024	
31.05.2026	Sunday	Legal Awareness Programme on NALSA Supporting Potential and Resilience of the Unseen, Held-back and Affected (SPRUHA) Scheme-2025	
June-2026		June-2026	
Date	Days	Topic of Awareness Programme	
07.06.2026	Sunday	Legal Awareness Programme on NALSA Scheme on Access to Justice for Victims of Human-Wildlife Conflict (HWC)-2025	
13.06.2026	2 nd Saturday	Legal Awareness Programme on NALSA Veer Parivar Sahayata Yojana-2025	
14.06.2026	Sunday	Legal Awareness Programme on NALSA(JAGRITI) Scheme-2025	
21.06.2026	Sunday	Legal Awareness Programme on NALSA(DAWN) Scheme-2025	
28.06.2026	Sunday	Legal Awareness Programme on NALSA(SAMVAD) Scheme-2025	

July-2026			
Date Days Topic of Awareness Programme		Topic of Awareness Programme	
05.07.2026	Sunday	Legal Awareness Programme on NALSA (ASHA- Awareness, Support, Help and Action) Standard Operating Procedure-Towards Eliminating CHILD MARRIAGE, 2025	
11.07.2026	2 nd Saturday	Legal Awareness Programme on the topic of Ensuring Access to Justice for Widows living in Shelter Homes	
12.07.2026	Sunday	Legal Awareness Programme on the topic of Standard Operating Procedures on Access to Legal Aid Services to Prisoner and Functioning of the Prison Legal Aid Clinic,2022	
19.07.2026	Sunday	Legal Awareness Programme on the topic of Plea Bargaining and Compounding of offences (in Jail)	
26.07.2026	Sunday	Legal Awareness Programme on the topic of Law and Procedure of Adoption	
		August-2026	
Date	Days	Topic of Awareness Programme	
02.08.2026	Sunday	NALSA (Legal Services For Differently Abled Children) Scheme, 2021	
08.08.2026	2 nd Saturday	BSLSA's Scheme (Integration of Transgender Person And their Rehabilitation and Providing Access to Justice, 2023 (SITARA,2023)	
09.08.2026	Sunday	Legal Awareness Programme on NALSA (Legal Services to Persons with Mentally ill and Persons with Intellectual Disabilities) Scheme-2024	
16.08.2026	Sunday	Legal Awareness Programme on the topic of PC and PNDT Act and Dowry Act and women relates Laws	
23.08.2026	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services for Children) Scheme-2024	
30.08.2026	Sunday	Legal Awareness Programme on the topic of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act,2013	

	11	September-2026	
Date	Days	Topic of Awareness Programme	
06.09.2026	Sunday	Legal Awareness Programme on the topic of Commercial Dispute in	
		Commercial Court(Pre Institution Mediation & Settlement) and	
		ADR System-Mediation	
13.09.2026 Sunday Legal Awareness Programme on the		Legal Awareness Programme on the topic of Ensuring Access to	
		Justice for Widows living in Shelter Homes	
20.09.2026	Sunday	Legal Awareness Programme on the topic of Rights to Information	
		Act and on the topic of Citizens Fundamental Duties	
27.09.2026	Sunday	Bihar Victim Compensation Scheme-2014 (Amended upto date)	
2 4		October-2026	
Date	Days	Topic of Awareness Programme	
04.10.2026	Sunday	Legal Awareness Programme on the topic of Standard Operating	
		Procedures on Access to Legal Aid Services to Prisoner and	
		Functioning of the Prison Legal Aid Clinic, 2022	
10.10.2026	2 nd	Legal Awareness Programme on NALSA(JAGRITI) Scheme-2025	
	Saturday		
	8	November-2026	
Date	Days	Topic of Awareness Programme	
01.11.2026	Sunday	Legal Awareness Programme on NALSA Supporting Potential an Resilience of the Unseen, Held-back and Affected (SPRUHA Scheme-2025	
22.11.2026	Sunday	Legal Awareness Programme on NALSA Scheme on Access to Justice for Victims of Human-Wildlife Conflict (HWC)-2025	
29.11.2026	Sunday	Legal Awareness Programme on NALSA Veer Parivar Sahayata Yojana-2025	
	8	December-2026	
Date	Days	Topic of Awareness Programme	
06.12.2026	Sunday	Legal Awareness Programme on NALSA (ASHA- Awareness,	
	, , ,	Support, Help and Action) Standard Operating Procedure-Towards Eliminating CHILD MARRIAGE, 2025	
13.12.2026	Sunday	Legal Awareness Programme on NALSA(DAWN) Scheme-2025	
20.12.2026	Sunday	Legal Awareness Programme on NALSA(SAMVAD) Scheme-2025	

Details of Legal Awareness Programme on special Dates

Chairperson of the DLSAs, may direct organization of Legal Awareness Programmes in any manner, as he deems fit, on any of the area concerning Legal Services Authority.

		Day	Remarks
1	26.01.2026	National	Celebration of National "Republic Day"
		"Republic Day"	
2	08.03.2026	International	All DLSAs to organize a felicitation ceremony for
	W	Women's Day	women's doing exceptional work in various fields e.g.:-
		* ,	Sports, Education, Law and Medicine etc.
3	01.05.2026	International	All DLSAs to organize legal awareness programme on
and a second sec		Labour Day	the occasion of International Labour Day highlighting
	2		Rights and benefits provided to them under various
			welfare schemes.
4	31.05.2026	Anti-tobacco	All DLSAs to organize an Oath taking Ceremony with all
i -		Day	Judicial Officers, Staffs and other Stakeholders
	1 2 2	× × 8	including Civilian will take oath to quite Tobacco,
	05.06.2026		alcohol or any kind of Drugs.
5	05.06.2026	World	All DLSAs to make suitable arrangement with the help
	2	Environment	of Forest Department for the plantation of tree and
6	21.06.2026	Day International	flowers in this occasion.
Ь	21.00.2020	And property of adjustment to a property	All DLSAs to organize yoga programme on the occasion
7	26.06.2026	Yoga Day International	of Yoga Day. All DLSAs to organize an Oath taking Ceremony with all
' '	20.00.2020	Day against	Judicial Offices, Staffs and Stakeholders including
		Drug Abuse	Civilian participant will take oath to quite Tobacco,
		-	alcohol or any kind of Drugs.
	9	&lllicit	alconor or any kind or Drags.
	15.00.2026	Trafficking	
8	15.08.2026	Independence	Celebration of "Independence Day"
	27.09.2026	Day	All DISAs to organize logal autoronoss programme on
9	27.09.2020	World Tourism	All DLSAs to organize legal awareness programme on
		Day	the occasion of World Tourism Day in historical places and places of Worship of all religions in Bihar and
2			putting the hoardings, boards or flex boards relating to
			Legal Services
10	01.10.2026	Senior Citizen's	All DLSAs to organized legal awareness programme on
	20 1000 10 20 40 5	Day	the occasion of Senior Citizen's Day regarding Rights
]	and benefits provided to them under various welfare
	5 T		schemes.
11	10.10.2026	World Mental	All DLSAs to organize Legal Awareness programme
	8 =	Health Day	related to NALSA (Legal Services to the Mentally ill and
			Mentally Disabled Persons) Scheme-2015. A health
		9 1	check up camp for Mentally ill persons may be
	, a		organized in jail with the help of jail authorities and
			CMO.

11.10.2026	Girl Child Day	All DLSAs to organize a felicitation ceremony for Girls	
	Х	doing exceptional work in various fields e.g.:-Sports,	
	8	Education, Law and Medicine etc.	
09.11.2026	Legal Services	All DLSAs to organize Awareness Programme on the	
	Day	Legal Services Day wherein they can conduct (1)Door	
		to Door Campaign (2) Street Plays (3) Cultural	
	*	Programme and (4) Rallies etc.	
)		Banners, Posters and any other information	
2 8		dissemination, can be adopted to spread legal	
		awareness amongst the masses.	
	9	The DLSAs are requested to organize a function to	
= 1		award the best PLV or Panel Lawyer.	
During	Legal Aid Help Desk	At Chhath ghat	
Chhath Puja			
26.11.2026	Constitution Day	All DLSAs to organize seminars on Rights to Education,	
	/ · · · · · · · · · · · · · · · · · · ·	Understanding our Constitution, Fundamental Rights	
		and Duties etc.	
01.12.2026	World AIDS Day	All DLSAs to organize legal awareness programme on	
	, <u></u>	the occasion of World AIDS Day	
		*	
10.12.2026	Human Rights	All DLSAs to organize a felicitation Ceremony for	
	Day	women doing exceptional work in various fields e.g.:-	
		Sports, Education , Law and Medicine etc.	
	During Chhath Puja 26.11.2026	During Chhath Puja 26.11.2026 Constitution Day 01.12.2026 World AIDS Day 10.12.2026 Human Rights	

Special Campaign

01	06.01.2026	Special Campaign	Special Campaign for Old Prisoners and Terminally III Prisoners in District Jails
02	04.03.2026 to 08.03.2026	Door to Door Campaign	5 Days Celebration of "International Women Day and Week Celebration" (Pradhikaar Aapke Dwaar)
03	Durnig Pitrapaksh	Legal Aid Help Desk	Pirtapaksh (Gaya)
04	08.11.2026&15.11.2026	Deepawali& Chhath Puja	Ek Diya Vidhik Sewa ke nam
05	During Sonpur Mela	Legal Aid Help Desk	Sonpur Mela
06	During Kalpvaas	Legal Aid Help Desk	Kalpvaas Mela

District & Sessions Judges-cum-Chairperson, DLSA shall direct the DLSA to provide legal aid helpdesk in any important event in their district where the people attend any festival/mela/fair, so that legal awareness can be spread among public.

Schedule for the programme in the Legal Literacy Clubs

Year-2026

S.N	Date	Topics	
1.	17.01.2026	Group Discussion on Preamble, Fundamental Duties and Right to Education under Indian Constitution	
2.	24.01.2026	Essay writing on Constitution Values	
3.	07.02.2026	On the Spot Painting Competition on Preamble of constitution of India	
4.	18.04.2026	Essay writing on Importance of Scientific Invention in our life	
5.	25.04.2026	Slogan writing Competition :- 1. Prevention of Ragging in School and Colleges 2. Save Water	
6.	20.06.2026	Essay writing on Rights of Senior Citizens	
7.	26.06.2026	Slogan March on International Day against Drug Abuse	
	(International Day	and Illicit Trafficking	
	against Drug Abuse and Illicit Trafficking)		
8.	27.06.2026	On the Spot Painting Competition on Environment Protection	
9.	18.07.2026	Debate on Rise in Population- Boon or Curse	
10.	25.07.2026	Essay writing on Protection of Women from Domestic Violence Act, 2005	
11.	01.08.2026	On the Spot Painting Competition on Road Safety	
12.	22.08.2026	Essay writing on Save Electricity	
13.	29.08.2026	Poetry recitation on the ways to stop Child Labour	
14.	19.09.2026	Essay writing on Fundamental Rights & Fundamental Duties of India under Indian Constitution	
15.	26.09.2026	Essay writing on Importance of Hindi	
16.	31.10.2026	Essay writing on Mental Health	
17.	21.11.2026	On the Spot Painting Competition on Cleanliness	
18	28.11.2026	On the Spot Painting Competition on Mithila Painting	
19.	05.12.2026	Discussion on Legal Services	
20.	19.12.2026	On the Spot Painting Competition on the Environment	
		and Discussion on Scientific Temper as Fundamental Duties	

Note:- DLSAs may conduct their own programmes in the Legal Literacy Clubs apart from the above aforesaid schedule.

Meetings:-

Date of the meeting by CJMs	CJMs to Strictly comply with the
16.03.2026	mandate of Section 16 (1) of JJ Act by conducting review of pendency of cases before the respective
08.06.2026	boards once in every three months preferably in the month of March,
	June, September and December. All CJMs through DLSAs shall send
07.09.2026	the report of the meeting to BSLSA by 05th of the next preceding month
	i.e. April, July, October and
07.12.2026	January.

Date of the meeting by High	Meeting of High Level Committee
Level Committee	constituted U/S 16 (2) of Juvenile Justice
Fourth Week of April	(Care & Protection of Children)Act, 2015 to be conducted by BSLSA
Fourth Week of November	